

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00339/2020**

**DATED THIS THE 29<sup>TH</sup> DAY OF SEPTEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Sri M.R. Ravi Kumar IAS  
Managing Director,  
Karnataka Silk Marketing Board Limited,  
Government of Karnataka  
S/o Ramakrishnagowda  
Aged about 48 years  
Residing at No. 19,  
Sheshadri Nilaya,  
9<sup>th</sup> Main Road, Bandappa Garden,  
Muthyala Nagar, Bangalore North,  
MSRIT, Bangalore 560 054

....Applicant

(None for the applicant)

Vs.

1. Union of India,  
Department of Personnel and Training,  
Represented by its Principal Secretary,  
New Delhi 110 001

2. State of Karnataka  
Represented by its Chief Secretary,  
Vidhan Soudha,  
Bengaluru 560 001

3. Department of Personnel and  
Administrative Reforms  
Represented by its Secretary,  
Vidhan Soudha,  
Bengaluru 560 001

4. Sri Harikumar Jha, IFS,  
Additional Principal Chief  
Conservator of Forests (Legal Cell)  
Aranya Bhavan, Malleshwaram,  
Bangalore 560 012

.....Respondents

(By Advocates Shri M.V. Ramesh Jois for Respondents No. 2 & 3 and  
Shri P.A. Kulkarni for Respondent No. 4 - through video conference)

**ORDER (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Nobody has put in appearance on behalf of the applicant.

2. The Original Application is dismissed for non-prosecution.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

/ksk/

**Annexures referred to by the applicant in OA No. 170/00339/2020**

Annexure A1	Copy of the letter dated 23.01.2020
Annexure A2	Copy of the DPAR Notification dated 24.07.2020
Annexure A3	Copy of the DPAR Notification dated 30.07.2020
Annexure A4	Copy of the reply statement in OA No. 166/2018

**Annexures referred in reply filed by Respondent No. 4**

Annexure R1	Copy of the charge report of Respondent No.4 on 31.07.2020
Annexure R2	Copy of the government order dated 07.08.2020
Annexure R3	Copy of the list of IAS of Karnataka Cadre published in Karnataka Government website
Annexure R4	Copy of the Apex Court ruling reported in (2020) 3 SCC 404

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